

<b>Nomination of cases by Hon'ble the Chief Justice on 05/02/2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. Appeal – 27/2016	Hon. V. K. Shukla, J.	Computer Fresh Section on 06/02/2016
<b>Bench Comprising</b>			
2	Crl. Appeal – 2505/2013 with Crl. Appeal – 2504/2013 with Crl. Appeal – 2416/2013	Hon. Arun Tandon, J. and Hon. Raghvendra Kumar, J.	Crl. Appeal Section on 06/02/2016
<b>Hon....., J.</b>			
3	Crl. M. A. (u/s 482 Cr.P.C.)- 29363/2015	Hon. Manoj Misra, J.	482 Section on 06/02/2016
4	Crl. Rev. - 1716/2001	Hon. V. P. Pathak, J.	Crl. Rev. Section on 06/02/2016
5	Crl. Rev. - 1582/2000	Hon. Bharat Bhuhan, J.	Crl. Rev. Section on 06/02/2016
6	Bail - 10635/2015	Hon. Ramesh Sinha, J.	Bail Section on 06/02/2016
7	Bail - 3245/2016	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 06/02/2016
8	Crl. M. A. (u/s 482 Cr.P.C.)- 3267/2016	Hon. Pankaj Naqvi, J.	Listing Section on 05/02/2016
9	Civil Contempt – 332/2016	Hon. Ran Vijai Singh	Computer Fresh Section on 06/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
06/02/2016